

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 01/2016

Dated:- 2nd January, 2016

Pursuant to the information received vide letter dated 23.12.2015 from Hony. Secretary, Saket Bar Association apprising the names of Members of the Executive Committee of the association for the year 2015-16 and in modification of the earlier order on the subject, the Lawyers' Chambers Monitoring Committee is hereby, reconstituted as under with immediate effect:-

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|---|--------------|
| i). Mr. R.K. Chauhan, Addl. District Judge/Officer In-Charge (Space Allotment Committee) | -Chairperson |
| ii). Mr. Ajay Kumar Kuhar, Spl. Judge (NDPS)/Officer In-Charge (BMC) & (Security) | - Member |
| iii). Mr. Sanjiv Jain, Addl. Sessions Judge (SFTC)(South-East)/Officer I/C (Housekeeping) | - Member |
| iv). Mr. Pawan Singh Rajawat, Administrative Civil Judge (South) | - Member |
| v). Mr. Rajpal Kasana, President, Saket Bar Association | - Member |
| vi). Mr. Vipin Chaudhary, Secretary, Saket Bar Association | - Member |
| vii). Executive Engineer (Civil), PWD | - Member |
| viii) Executive Engineer (Electrical), PWD | - Member |
| ix). Inspector Court Security/Station House Officer, Police Station Saket | - Member |

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.

(Anu Malhotra) 2-12-16

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 01-15 /Monitoring Committee/GR/SD/Saket/ND/16, New Delhi, Dated:- 02/01/16

Copy to:-

1. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
2. The concerned Members of the Committee, as constituted above.
3. The Public Relation Officer, Saket Court Complex, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.
5. The Secretary attached to the undersigned.
6. Guard File.

(Anu Malhotra) 2-1-16

District & Sessions Judge (South)
District Courts Complex, Saket, New